

**In the National Company Law Tribunal, Jaipur**

**IB No. 26/9/JPR/2018**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**United Enterprises** ..... **Applicant/Petitioners**

**VS.**

**Di Shimla Sizers Pvt. Ltd.** ..... **Respondent**

**Order delivered on 06.09.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

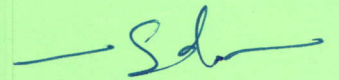
For Petitioner (s) : Farena Ahmad Khan, Adv.

For Respondent(s) : None-appeared

**ORDER**

Learned counsel for the petitioner is present and moves this petition. Since it is noticed from the cause title that the petitioner is a registered firm. Let the Registration certificate issued by Registrar of Firms be duly filed along with the Deed of Partnership. For this purpose, seven days time is granted.

Post the matter on 20.09.2018.



**(R. Varadharajan)  
Member (Judicial)**